

DIVISION BENCH
COURT - I

O-206

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/223(KB)2021
IA(I.B.C)/1307(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 08TH APRIL 2024

| | |
|------------------|--|
| IN THE MATTER OF | STATE BANK OF INDIA VS SAV WIRES PRIVATE LIMITED |
| UNDER SECTION | IBC UNDER SEC 7 |

Appearances (via video conferencing/physically)

For Muchipara P.S.

Mr. Anand Farmania, Adv.

Anis Datta Sarma, Adv.

For Liquidator

Mr. Subodh Kumar Agrawal, CA Liquidator

Ms. Pooja Agrawal , Adv.

ORDER

1. Ld. Counsel for the parties present.
2. Post this matter on **24.05.2024**.

**Balraj Joshi
Member (Technical)**

**Rohit Kapoor
Member (Judicial)**